

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.211  
**CP(IB)/6(AHM)2023**

**Proceedings under Section 59(7) IBC r.w reg 38 of IBBI,2017**

**IN THE MATTER OF:**

Chirag Rajendra Kumar Shah the Liquidator of XDOC Works .....**Applicant**  
Private Limited  
(In Liquidation) .....**Respondent**

**Order delivered on: 03/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Parshwa Shah. Adv.  
For the Respondent : Ms. Kinjal Vyas, Adv.

**ORDER**

Heard Ld. Counsel for the applicant. Ld. Counsel for the Income Tax seeks time to file reply.

List for further consideration on 24.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**